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NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/170/ (IB)/2017

NAME OF THE PETITIONER(S)

: SRI MARUTHI ELECTRICAL ENTERPRISES

NAME OF THE RESPONDENT(S)

: SAS REALTORS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. Suprada Preshahar - for petitioner for M. Aravind Subsamaniam

Q. ANUPAMA KUMAR FOY R. PARTHASARATHY

councel for Respondent Kungana Kuna

<u>ORDER</u>

Heard both sides. Order reserved.

K Anantha Padmanabha Swamy Member (Judicial)